

**Central Administrative Tribunal
Principal Bench, New Delhi.**

TA-1413/2009

New Delhi this the 26th day of August, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Brahm Avtar Agrawal, Member (J)**

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| 1. Mr. P.K. Agarwal, Sr. Research Assistant, Water Resources System Division, National Institute of Hydrology, Roorkee (Uttranchal). | ... | Applicants |
| 2. Mr. Naresh Kumar, Sr. Research Assistant, Hydrology Division, National Institute of Hydrology, Roorkee (Uttranchal). | ... | |

Versus

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| 1. Union of India, through, Secretary, Ministry of Water Resources, Shram Shakti Bhawan, New Delhi. | | |
| 2. Director, National Institute of Hydrology, Jal vidyut Bhawan, Roorkee, Uttranchal. | | |
| 3. Sh. Subhash Kichlu, Sr. Research Asstt. S.W.A.H. Division, N.I.H., Roorkee, Uttranchal. (By Advocate : Sh. Rajesh katyal) | ... | Respondents |

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Both the applicants who are present in person have submitted that the relief prayed for has already been granted to them. Hence, they want to withdraw the TA. Accordingly, TA is dismissed as withdrawn.

**(Brahm Avtar Agrawal)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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